

Checklist of Documents for tariff filing for Thermal Stations(Part-I)

1. Approval of the Project from Competent Authority.
2. Capital cost approval from the Competent Authority.
3. Equity participation agreements and necessary approval for foreign equity.
4. Stationwise/Corporate audited Balance Sheet and Profit & Loss A/c with all the schedules & annexes from the Financial year 1998-99 and onward.
5. A copy of project specific tariff Notification of GOI or PPA with beneficiaries.
6. Statement of Tariff proposal (Form No.1)
7. Normative Technical/Financial/Macro-Economic assumptions/Energy Generation Parameters (Form No.2)
8. Power Station Basic Information and Technical Characteristics (Form No.2A)
9. Summary of various components of Fixed charge (Form No.3)
10. Computation of Interest on Loans(Form No.4)
11. Statement of Calculation of Average Rate of Interest on Working Capital Loans (Form No.5)
12. Statement of Depreciation on various assets as per CERC norms (Form No.6)
13. Calculation of Operation & Maintenance Expenses (Form No.7)
14. Details of Capital Cost and Financing structure (Form No.8)
15. Statement of Capital expenditure actually incurred and capitalised/ approved expenditure (Form No.9)
16. Information of Environmental matters and its related issues (Form No.9A)
17. Statement of outstanding loan, interest and financing charges thereon (Form No.10).
18. Details of Financial packages (Form No.11)
19. Details of Operation and Maintenance expenses (Form No.12)
20. Details/information to be submitted for computation of energy charges of coal/lignite based stations (Form No.13 & 13A)
21. Details/information to be submitted for computation of energy charges of gas/naphtha fuel based stations/secondary fuel oil for solid fuel stations (Form No.14 & 14A)
22. Method of calculation of rate of energy charge (Form No.15)
23. Any other relevant information,(Please Specify)